STATEMENT

Total funds allocated (Centre+State) to Rajasthan for major alleviation programmes in rural and urban areas during the last three years i.e. 1992-93 to 1994-95.

(Rs in lakhs)

Programme	1992-93	1993-94	1994-95
Integrated Rural Development Programme (IRDP)	3118 00	4430 00	4393 00
Jawahar Rozgar Yojana (JRY)	15172 01	12961 33	14266 86
Intensified JRY	—	4568 75	4568 75
Employment Assurance Scheme	—	4575 00 *	12325 00 **
Nehru Rozgar Yojana	309 40 @	379 60 @	361 55 @
Urban Basic Services for the Poor	47 50 @	73 95 @	96 00 @

*   Central Release + State matching share
**   Central Release + State matching share upto January, 1995
@   Central share only

Distribution of Surplus Water

4402. SHRI GIRDHARI LAL BHARGAVA · Will the Minister of WATER RESOURCES be pleased to state

(a) whether the Government of Rajashthan has requested the Union Government to convene inter-State meeting of Chief Ministers of Punjab, Haryana and Rajashthan to resolve the issue of distribution of Surplus water of Ravi and Beas rivers; and

(b) if so, the action taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) · (a) and (b). Yes, Sir. Meetings were held in July and August 1992 when a number of inter-State water related issues including sharing of surplus Ravi-Beas waters were discussed. Further meetings could not be held due to one reason or the other.

Anti-Poverty Scheme in Gujarat

4403. DR. AMRIT LAL KALIDAS PATEL : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state

(a) whether the Government have undertaken a review in regard to the implementation of various anti-poverty programmes for people living poverty line in Gujarat;

(b) if so, the outcome thereof;

(c) if not, the reasons therefor; and

(d) the steps proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG) . (a) and (b). The implementation of major anti-poverty and rural employment programmes all over the country including State of Gujarat has been evaluated by a number of reputed organisations like the Reserve Bank of India (RBI), National Bank for Agriculture and Rural Development (NABARD), NIRD, Programme Evaluation Organisation (PEO) of the Planning Commission etc

In case of IRDP, it has been brought out by the above studies that the programme has had a positive impact on the income of beneficiaries and the bulk of benefits have gone to SCs and STs. But almost all the studies have observed some short-comings in regard to selection of beneficiaries, low level of investment, lack of infrastructure and linkages etc.

To have a correct assessment of JRY, the Ministry of Rural Development has undertaken a concurrent evaluation of the programme through reputed institutions in all the districts of the country The preliminary report of the concurrent evaluation of JRY for the period January to June 1992 has revealed that :

(i) In majority of cases Panchayat Heads were not given any training for undertaking JRY works.

(ii) Of the total assets created under JRY during 1991-92, 71% were found to be of good quality, 7% of poor quality and 22% were either incomplete or not upto the approved norms

(iii) In about 77% of the cases, muster rolls were maintained by the village functionaries.

The implementation of IRDP and JRY is also reviewed and monitored regularly through monthly, quarterly and annual progress reports Based on these review reports, necessary corrective measures are undertaken all over the country to improve the implementation of the programmes.

(c) and (d) Do not arise

Rehabilitation of Oustees

4404. SHRI MANORANJAN BHAKTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Andaman and Nicobar Administration proposed to acquire old villages of School line Pahargaon Dollyganj for extension of Lambaline Airport;

(b) if so, the number of families directly and indirectly effected for eviction, village-wise and category-wise;